

## HARYANA VIDHAN SABHA

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 12<sup>TH</sup> MARCH, 2010 AT 10.00 A.M.**

### **I. QUESTIONS**

Questions entered in the separate list to be asked and answers given.

### **II. MOTION UNDER RULE 121.**

A MINISTER to move that the provisions of Rules 231, 233, 235 and 270 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the :-

- i) Committee on Public Accounts;
- ii) Committee on Estimates;
- iii) Committee on Public Undertakings; and
- iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes & Backward Classes,  
for the year 2010-2011 be suspended.

ALSO to move that this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2010-2011, keeping in view the proportionate strength of various parties/groups in the House.

### **III. BUDGET FOR THE YEAR 2010-2011.**

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2010-2011.

**CHANDIGARH:  
THE 11<sup>TH</sup> MARCH, 2010.**

**SUMIT KUMAR,  
SECRETARY.**